

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 181 of 2017 (SZ)

Applicant(s)

P. Dhanapal,
Kodaikalnal,
Dindugal District.

Vs. **Respondent(s)**

State of Tamil Nadu,
Rep by its Secretary to Government,
Environment and Forests Department,
Secretariat, Chennai and 6 others.

Legal Practitioners for Applicant(s)

M/s M. Kamalanathan,

Legal practitioners for respondent(s)

M/s H. Yasmeen Ali for R3

Note of the Registry	Orders of the Registrar
Order No.	Date: 08.10.2018 Applicant and counsel not present. No representation for respondents. For appearance of both and reply of R3 call on 14.11.2018. (Tmt. Meena Satheesh) Registrar